



**NOTIFICATION No. 74 / 2020**

Thiru. B.Rajavel, District Judge, formerly functioned as Additional District Judge, Mayiladuthurai, now under compulsory wait, who has been appointed on transfer as Judge, Family Court, Tiruchirappalli in G.O.(Rt).No.224, Home (Courts-II) Department, dated 26.06.2020, is posted as Judge, Family Court, Tiruchirappalli, in the existing vacancy.

Tmt. G.Subathira Devi, District Judge, formerly functioned as I Additional District Judge, Villupuram @ Tindivanam, now under compulsory wait, who has been appointed on transfer as Judge, Family Court, Villupuram in G.O.(Rt).No.224, Home (Courts-II) Department, dated 26.06.2020, is posted as Judge, Family Court, Villupuram, in the existing vacancy.

Tmt. J.Shanthi, District Judge, formerly functioned as Sessions Judge, Special Court No.II for trial of criminal cases related to elected members of Parliament and members of Legislative Assembly of Tamil Nadu, Chennai, now under compulsory wait, who has been appointed on transfer as I Additional Principal Judge, Family Court, Chennai in G.O.(Rt).No.224, Home (Courts-II) Department, dated 26.06.2020, is posted as I Additional Principal Judge, Family Court, Chennai, in the existing vacancy.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED:26.06.2020.**

**Sd/-C.Kumarappan  
REGISTRAR GENERAL**